#### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA STARRED QUESTION NO.259 TO BE ANSWERED ON THE 28<sup>TH</sup> DECEMBER, 2018 PROCUREMENT OF AYUSH MEDICINES UNDER CGHS

#### †\*259. SHRI SATISH CHANDRA DUBEY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that due to the complicated procurement process of AYUSH medicines under CGHS, the beneficiaries have to face great difficulties;
- (b) if so, the details thereof;
- (c) the allocation of funds and expenditure for Ayurveda, Siddha, Unani and Homoeopathy medicines, separately, during the last two years, year-wise; and
- (d) the details of corrective measures taken to hasten the procurement process and ease the problems of the patients?

## ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d): A Statement is laid on the Table of the House.

### STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.259\* FOR 28<sup>TH</sup> DECEMBER, 2018

- (a) & (b): Some difficulties are being faced by the beneficiaries not because of the complex process but because of:
  - i. Non-availability of Authorized Local Chemist for AYUSH in Cities outside Delhi.
  - ii. Non-availability of Rate Contract for AYUSH drugs.
- (c): The details of the funds allocated and spent for the procurement of Ayurvedic, Siddha, Unani and Homeopathic Medicines under CGHS during the last two years are as under:-

(Rupees in Crores)

	2016-17		2017-18	
	Allotment	Expenditure	Allotment	Expenditure
Ayurvedic	5.44	3.07	5.44	4.59
Unani	1.50	0.78	1.50	0.78
Homeopathy	1.50	0.29	1.50	0.25
Siddha	1.00	0.35	1.00	0.45

- (d): Following corrective measures have been taken to hasten the procurement process and ease the problems of the beneficiaries:
  - i. New Ayurvedic Formulary has been prepared for 2017-19 under which 221 Generic medicines are procured from Indian Medicine Pharmaceutical Corporation Limited (IMPCL) directly and 150 medicines (not manufactured by IMPCL – called non-IMPCL medicines) are procured from Government/PSU pharmacies through rate contract and 84 Rogadhikara (disease group identified) Ayurvedic medicines are procured through open tender/rate contract.
  - ii. Procurement process has been initiated for 150 non- IMPCL generic medicines.

- iii. Contract has been awarded through e-tender for procurement of 36 non-IMPCL generic Unani medicines. Process has been initiated for procurement of branded/disease based/non-formulary Unani Medicines through e-tender.
- iv. E-tender process has been initiated for procurement of Homoeopathic formulary medicines.
- v. E-tender process has been initiated for procurement of Siddha formulary medicines.
- vi. Medicines, which are not readily available in stock are procured through Authorized Local Chemists (ALCs) attached with those dispensaries.
- vii. In cities, where there are no ALCs, CGHS beneficiaries can buy the non-available medicines from open market and claim reimbursement.

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